

**Central Administrative Tribunal
Principal Bench**

CP No.736/2017 in OA No.4192/2016

New Delhi, this the 7th day of November, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Santosh Sharma, Age about 60 years
W/o Shri R.D. Sharma, R/o D-20
Tandon Road, Adarsh Nagar
Delhi-110033.

...Applicant

(By Advocate: Shri Manish Verma)

Vs.

1. Sh. Madhup Vyas
North Delhi Municipal Corporation
Through Commissioner
Dr. S.P.M. Civic Centre, Minto Road
New Delhi, Delhi-110002.
2. Sh. Preeti Sudan, Secretary
Ministry of Health & Family Welfare
Room No.348, 'A' Wing
Nirman Bhavan, New Delhi.
3. Sh. Rajesh Kotecha, Secretary
Ministry of Ayush, Ayush Bhawan, B Block
GPO Complex, INA, New Delhi-110023.
New Delhi. ..Respondents

ORDER (ORAL)

Justice Permod Kohli :-

After arguing for some time, learned counsel for the applicant seeks to withdraw this Petition with liberty to seek appropriate remedy available under law. Prayer allowed. This CP is dismissed as withdrawn.

**(K.N. Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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